

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 126/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rakesh Jindal & Anr. -Vs- Rashi Steel & Power Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

:

For Respondent (s)

Mr. Ishaan Saha, Adv.
Mr. Tanay Agarwal, Adv.
Mr. Chitresh Saraogi, Adv.

ORDER

There is no representation for the petitioner. Ld. Counsel, Mr. Ishan Saha appearing for the respondent. On the last hearing also, there was no representation for the petitioner. Today the matter is listed under caption "for Dismissal", in spite of this there is no representation for petitioner. Petition is Dismissed for default. Since the main petition has been dismissed, all the Interlocutory applications are stand Dismissed.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)